

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

TA 18 of 1997
(CO 8832 -W/85)

Date of Order: 09.12.97.

Present: Hon'ble Dr. B.C.Sarma, Administrative Member.
Hon'ble Mr. D.Purakayastha, Judicial Member.

MRITYUNJOY MONDAL & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: NONE.

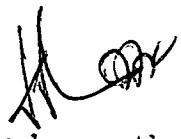
For the respondents: NONE.

O R D E R

B.C.Sarma, A.M.

When the matter was called on at about 3.31 P.M., none appears for the applicants. None of the applicants is also present. We find that notice was served on both the parties under Registered Post on 12.8.97 but we find that no one has been appearing for the applicants on successive 3 dates. We are, therefore, satisfied that the applicants are not interested to proceed with the case further. The application is dismissed for default.

None also appears for the respondents.


(D.Purakayastha)
Member(J)


(B.C.Sarma)
Member(A)